

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 267**  
**75/241-242/ND/2019**  
**IA/12/2020**

**IN THE MATTER OF:**

**Sh. Amanpreet Singh BAWA** ... **Applicant/Petitioner**

**Versus**

**M/s. Satkar Logistics Pvt. Ltd. & Anr.** ... **Respondent**

**Under Section: 241-242**

**Order delivered on 15.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**PRESENTS:**

Mr. Vikas Mishra with Mr. Pranav Gadi, Mr. Shubhankar Sengupta and Mr. Sanchit Gawri Adv. for the Petitioner

**ORDER**

Renotify this case on 19.03.2021



**(T.S SINGH)**  
**COURT OFFICER**